IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

Friday, the 30th day of October 2026 / 8th Karthika, 1948

IA.NO.2/2026 IN WP(C) NO. 35256 OF 2026 (F)

APPLICANTS/PETITIONERS:

1. **ARCHANA P.S. AGED 23 YEARS PADINJAKKARA HOUSE, PILAPULLY, PARUTHIPULLY, PALAKKAD., PIN - 678573**
2. **ABIJITH K.V. AGED 30 YEARS KANJOOPARAMBIL HOUSE, PARAPPURAM P.O, KANJOOR, ERNAKULAM DISTRICT., PIN - 683575**
3. **RITHISHA AGED 29 YEARS CHERUMELIPARAMBIL, THRIKKODITHANAM P.O, KOTTAYAM DISTRICT., PIN - 686105**
4. **ASWANTH P.M AGED 23 YEARS PULIYANGATT MEETHAL HOUSE, NADUVATHUR P.O, KEEZHARIYUR, KOYILANDY, KOZHIKODE., PIN - 673620**
5. **ASRITHA M AGED 26 YEARS KARIYIL HOUSE, NIDUVOTTUMKUNNU, MATTANNUR P.O., KANNUR., PIN - 670702**
6. **LIBIN MATHEW AGED 39 YEARS KOTTARATHIL HOUSE, KARUKADOM P.O, KARUKADOM, KOTHAMANGALAM, ERNAKULAM., PIN - 686691**
7. **SYAMJITH K. AGED 23 YEARS KUNNUMMAL HOUSE, PUTHUPPARAMBA P.O, NJARATHADAM, , PIN - 676501**
8. **ANAGHA V. NAIR AGED 23 YEARS KANDAKKAKUZHIYIL HOUSE, PULAKODE P.O, CHELADKKARA., PIN - 680586**
9. **JISHNU SURESH AGED 27 YEARS LEKSHMI BHAVAN, RAVINAGAR, KANJIRAMKULAM, PULLUVILA P.O, THIRUVANANTHAPURAM., PIN - 695526**
10. **ATHULYA K.L. AGED 27 YEARS KALLERI POYIL HOUSE, CHELIYA P.O, KOYILANDY VIA, KOZHIKODE., PIN - 673306**
11. **DONA MARIYA AGED 20 YEARS PONGADAN HOUSE, MURIYATHODE ARIYIL P.O, PATTUVAM, THALIPARAMBA, KANNUR., PIN - 670143**
12. **SRADHA C.P. AGED 22 YEARS SAROVARAM HOUSE, BEHIND MUNICIPAL BUS STAND, MALAPPURAM P.O, MALAPPURAM., PIN - 676505**
13. **SIVAKUMAR M.S. AGED 29 YEARS MOONNARAPPARAYIL, THAYAMKARY P.O., EDATHUVA, ALAPPUZHA., PIN - 689573**
14. **ARUNIMA ARUN R. AGED 22 YEARS VALIYAMADAM, SASTHAMCOTTA, MYNAGAPALLY P.O, VENGA, KOLLAM., PIN - 690521**
15. **FASNA M. AGED 21 YEARS MALAYIL HOUSE, KIZHUR P.O., PAYYOLI, KOZHIKODE DISTRICT., PIN - 673522**
16. **VISMAYA K.P. AGED 20 YEARS KOLLATHUPADI HOUSE, PONNANI, MALAPPURAM., PIN - 679577**

RESPONDENTS/RESPONDENTS:

1. **SREE SANKARACHARYA UNIVERSITY OF SANSKRIT KALADY, KALADY P.O., ERNAKULAM DISTRICT, REPRESENTED BY ITS REGISTRAR, PIN - 683574**
2. **THE SYNDICATE OF SRI SANKARACHARYA UNIVERSITY OF SANSKRIT KALADY, KALADY P.O., ERNAKULAM DISTRICT, REPRESENTED BY ITS CHAIRMAN., PIN - 683574**
3. **THE VICE CHANCELLOR SREE SANKARACHARYA UNIVERSITY OF SANSKRIT, KALADY, KALADY P.O., ERNAKULAM DISTRICT., PIN - 683574**

Application praying that in the circumstances stated in the affidavit filed therewith the High Court be pleased to issue a direction to the respondents to permit the petitioners to participate in the ensuing examination scheduled to be commenced from 04.11.2026, in the interest of justice.

This Application coming on for orders upon perusing the application and the affidavit filed in support thereof, and upon hearing the arguments of SRI.T.A.SHAJI (SENIOR ADVOCATE) along with M/S.P.G.PRAMOD & NADIYA.K.M, Advocates for the Applicants in IA/WP(C), the court passed the following:

THE HIGH COURT OF KERALA
सत्यमेव जयते

FRIDAY, THE 30TH DAY OF OCTOBER 2026

IA 2/2026 IN WP(C) No. 35256 of 2026

ARCHANA P.S. & OTHERS

VS

SREE SANKARACHARYA UNIVERSITY OF SANSKRIT & OTHERS

ADVS FOR PETITIONER/S:
SHRI.P.G.PRAMOD, SMT.NADIYA K.M., SRI.T.A.SHAJI (SR.)

THE HIGH COURT OF KERALA
सत्यमेव जयते

P.V.KUNHIKRISHNAN, J.

I.A No.2 of 2026
in
W.P(C) No.35256 of 2026

Dated this the 30th day of October, 2026

ORDER

After hearing both sides, I am of the considered opinion that the petitioners should be permitted to write the examination, subject to the result of this writ petition.

Therefore, the respondents are directed to accept the necessary examination fee and permit the petitioners to appear for the ensuing examination, which is scheduled to be commencing from 04.11.2026. The petitioners shall pay the necessary examination fee tomorrow itself so that the respondents can pass appropriate orders.

I make it clear that the appearance of the petitioners in the examination will not give any right or any equity to the petitioners while deciding the case. The appearance of the petitioners will be subject to the final decision in this writ petition.

Sd/-
P.V.KUNHIKRISHNAN
JUDGE

H/o
AJ